

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 197 OF 2017 & IA NO. 501 OF 2017

AND

APPEAL NO. 233 OF 2017 & IA NOS. 578 OF 2017 & 292 OF 2018

Dated: 20th April, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

APPEAL NO. 197 OF 2017 & IA NO. 501 OF 2017

In the matter of:

Jodhpur Vidyut Vitran Nigam Limited	Versus Appellant(s)
Tirupati Fibers & Industries Ltd. & Ors.	 Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Ms. Purni Marwaha Gupta
Mr. C. S. Chauhan for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

Mr. R. K. Mehta
Ms. Himanshi Andley for R-3

Mr. Amar Singh J. For SLDC (Rajasthan)

APPEAL NO. 233 OF 2017 & IA NOS. 578 OF 2017 & 292 OF 2018

In the matter of:

Jodhpur Vidyut Vitran Nigam Limited	Versus Appellant(s)
Ultratech Cement Limited & Ors.	 Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. P. N. Bhandari for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

Mr. R. K. Mehta
Ms. Himanshi Andley for R-3

Mr. Amar Singh J. For SLDC

ORDER

We have heard learned counsel appearing for the Appellant and learned counsel appearing for the Respondents.

Judgment is reserved.

(S. D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

Bn/kt